

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 91/17 in CP No.53/BB/2017	-	For hearing	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Namasthe Exports Pvt. Ltd. & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


14. Dr. T. Somashekar
94811 35419


Petitioner

T Somashekar

ORDER

Counsel for Petitioner is present. He has filed memo along with Rulings of Apex Court. However, Counsel is informed that, he has to explain as to how this Petition is maintainable for condonation of delay. List it on 20/02/2018.


Member (T)


Member (J)